

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Friday, 25th April 2025 at 4.30 p.m. :**

The Division Bench comprising of the **Hon'ble the Chief Justice (Sitting at Principal Seat at Bombay)** and the **Hon'ble Smt. Justice Bharati Dangre (Sitting at Goa Bench)** will take up the following matters pertaining to the Principal Seat at Bombay at **Court Room No. 46**, as per the board to be notified separately, **through Video conferencing :**

APPELLATE SIDE

1. Review Petition No. 69 of 2025
(Review Petition (St) No. 8297 of 2025)
in
Civil Writ Petition No. 5013 of 2024
Dilliwala & Sons ...Petitioner
Versus
The Pimpri Chinchwad Municipal Corporation
& Ors. ..Respondents
2. IA No. 3689/2025 in Civil Writ Petition No. 2530/2025
Win Chemicals Ltd. & Ors.Applicants
Versus
State of Maharashtra & Anr. Respondents

3. Civil Writ Petition No. 2346 of 2025
Chandrakant Ganpatrao Deshmukh & Ors. ...Petitioners
V/s.
The State of Maharashtra & Ors. ..Respondents

ORIGINAL SIDE

4. Review Petition (L) No. 10791 of 2025
in
Commercial Arbitration Appeal No. 3 of 2025

Rani Motiram Chhabria & Ors.
V/s.
Balaji Builders and Developers

Note : The details of the video conferencing will be provided on the cause-list.

Dated this 23rd day of April, 2025

By Order

sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.